

(b) The working programme covered the following:—

(i) Updating a Production Technology and Modernisation of Equipment in the IDPL;

(ii) Co-operation in the production of Basic Drugs, such as Refampicin, Vitamin B6 etc.

(iii) Supply of Technology by Russia for the production of Aspirin, Insulin and Chloramphenicol by private Indian parties.

(iv) Training of Indian experts in Russia in the production of Phytochemicals.

(v) Import by Russia of the drug intermediate B-Ionone on a long term basis.

(vi) Exploring the possibilities of import by Russia of manufactured and semi-manufactured alkaloids and drugs from India.

(vii) Exchange of information on the requirements of third countries for assistance in setting up pharmaceutical units.

(viii) Examination of the possibilities of taking up the production of formulations in India from bulk drugs supplied by USSR for supply to other developing countries.

**Representation against Publication of a Daily Sakal Paper Ltd., Poona**

1756. SHRI BHAUSAHEB THORAT:

SHRI BALKRISHNA WASNIK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Kolhapur District Newspaper's Association has made a representation to the Government that Sakal Paper Private Limited, Poona be prohibited from printing and publishing the Daily Sakal at Kolhapur; and

(b) if so, what action Government propose to do in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAMDULARI SINHA): (a) Yes, Sir.

(b) Necessary action will be taken after examining the legal position and all aspects of the matter.

राजस्थान नहर को भाखड़ा नहर से जोड़ा जाना

1757. श्री मनफूल सिंह चौधरी: क्या ऊर्जा और कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राजस्थान सरकार ने राजस्थान नहर का पानी निकाल कर उसे भाखड़ा नहर में डालने के लिए एक संपर्क नहर का निर्माण किया था;

(ख) क्या भाखड़ा नियंत्रण बोर्ड ने इस संपर्क नहर का निर्माण करने के लिए अपना अनुमोदन दे दिया था;

(ग) इस नहर का निर्माण कब किया गया था;

(घ) क्या इस संपर्क नहर को अभी तक चालू नहीं किया गया है;

(ड.) क्या भाखड़ा नियंत्रण बोर्ड का विचार इस संपर्क नहर को स्थायी तौर पर चालू करने का है; और

(च) यदि हां, तो इस संबंध में पूरा ब्यौरा क्या है?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन): (क) और (ख). जी, नहीं। लिंक नहर, जो राजस्थान फीडर को सरहिन्द फीडर से मिलाती है हरियाणा क्षेत्र में पड़ती है और इस का निर्माण कार्य राजस्थान सरकार के लिए एक डिपॉजिट कार्य के रूप में, हरियाणा सरकार द्वारा किया गया था। इस कार्य पर भाखड़ा-ब्यास प्रबंध बोर्ड का कोई क्षेत्राधिकार नहीं है।

(ग) और (घ). इस लिंक नहर का निर्माण 1971 में किया गया था और तब से चालू है।

(ड) और (च). जैसाकि ऊपर बताया गया है यह भाखड़ा-ब्यास प्रबंध बोर्ड के क्षेत्राधिकार में नहीं आती। राजस्थान फीडर के पंजाब और हरियाणा वाले भागों का अनुरक्षण कार्य पंजाब सरकार के नियंत्रण में है तथा लिंक नहर के जरिए मांग और सप्लाई का कार्य, राजस्थान द्वारा मांग किए जाने पर पंजाब के प्राधिकारियों द्वारा किया जाता है।

### **Short-fall in Power Generation due to non-supply of Coal**

1758. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY AND COAL be pleased to state the short-fall in power generation due to non-supply of coal during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): As per reports compiled in the Central Electricity Authority, it is estimated that there has been a loss of about 2600 Million Units during 1979 due to shutdown of the generating units from time to time due to shortage of coal, including lignite. There has been some loss on account of backing down of generation due to shortage of coal, but it is difficult to assess the same.

The short-fall in power generation due to non-supply of coal alone during the years 1978, 1979 and 1980 (upto 15th June, 1980) has approximately been assessed by Central Electricity Authority at 401, 882 and 251 million units, respectively, due to complete closure of the units.

### **Proposal to change Definition of Dowry**

1759. SHRI BHIKHU RAM JAIN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to change the definition of dowry

under the Dowry Prohibition Act so as to include the demands made after marriage; and

(b) if so, the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). Various proposals to widen the scope of the Act and to make the same more effective are under active consideration of the Government.

### **Supply of Crude by Algeria**

1760. SHRI MADHAVRAO SCINDIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have requested Algeria to supply more crude to augment shortage in the country;

(b) if so, quantity expected to be agreed to by that country; and

(c) terms and conditions under which that country has agreed to supply?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c). Government are exploring several sources including Algeria, for obtaining crude oil. It would not be in the public interest to divulge any details at this stage.

### **Production of Analgin by IDPL**

1761. SHRI CHANDRA PAL SHAILANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the licensed capacity of IDPL to produce Analgin;

(b) their production for the year 1979-80 and expectation for 1980-81 with reasons for shortfall, if any, below licensed capacity; and